

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER No. 126/Accts.**

**DATED, THE 28<sup>TH</sup> OF FEBRUARY, 2023**

The Court has been pleased to re-constitute the following Hon'ble Committees of the Court:-

**A) Core Committee:-**

- (i) Hon'ble the Chief Justice, Chairman
- (ii) Hon'ble Mr. Justice S. Chandrashekhar, Member
- (iii) Hon'ble Mr. Justice S. N. Prasad, Member
- (iv) Hon'ble Mr. Justice Ananda Sen, Member

**B) Establishment Committee**

- (i) Hon'ble Mr. Justice Aparesh Kumar Singh, Chairman
- (ii) Hon'ble Mr. Justice S. N. Prasad, Member
- (iii) Hon'ble Mr. Justice Anil Kumar Choudhary, Member
- (iv) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member
- (v) Hon'ble Mr. Justice Ambuj Nath, Member

**By Order**

**Sd/-  
Registrar General**

**Memo No. 575/Accts.**

**DATED, THE 28<sup>TH</sup> OF FEBRUARY, 2023**

Copy forwarded to the O/o Registrar General/ the Registrar (Admn.)/the Registrar (Estab.)/the Registrar (Vigilance)/ the Member Secretary, SCMS/ Joint Registrar (List & Computer)-cum-C.P.C.-I/c/All Joint Registrars (Judicial and Non-Judicial) including P.P.S.-I/c to Hon'ble the Chief Justice/All Deputy Registrars/I/c P.A. Section/Sr. Secretaries/Sr. P.A.s/P.A.s to Hon'ble Judges/All Assistant Registrars (Judicial & Non-Judicial)/Assistant Registrar-cum-Court Officer/All Section Officers/Section Officers in-charge/Oath Commissioner/Stamp Reporter/C.P.C. Section for uploading the same on the official website of Hon'ble High Court of Jharkhand -----High Court of Jharkhand, Ranchi for information and necessary action.

  
**Registrar General**